

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:4481  
ANSWERED ON:08.08.2014  
AUDIT OF DEFENCE ESTABLISHMENTS  
Reddy Shri Ch. Malla

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has formulated any scheme for audit of defence establishments, particularly in Secunderabad Cantonment;
- (b) if so, the details thereof; and
- (c) the details of funds allocated to Secunderabad Cantonment Board during each of the last three years and the current year?

**Answer**

MINISTER OF DEFENCE (SHRI ARUN JAITLEY)

(a) & (b): Defence establishments including those in Secunderabad Cantonment are subject to audit both by the Controller General of Defence Accounts (CGDA) and audit by Comptroller and Auditor General (C&AG) of India. Accounts of Secunderabad Cantonment Board itself, is subject to audit by the CGDA.

(c) No Grants-in-Aid has been given to Secunderabad Cantonment Board during the last three years and the current year.